and Climate Change notified a new Coastal Regulations issued *vide* notification G.S.R 37(E), dated 18th January, 2019. The new coastal regulations have been framed after due public and stakeholder consultations including fishermen and based on the recommendations of a Committee of Experts constituted specifically for the task of scientifically addressing the issues of the coastal regions. This new regulation lays emphasis on conservation and protection of eco-sensitive areas. Under the new regulations, the 'Hazard Line' has been demarcated, which shall be used by the coastal States/UTs as a tool for disaster management plan for the coastal environment, including planning of adaptive and mitigation measures. However, the new regulations will become effective only after Coastal Zone Management Plans (CZMPs) approved as per the CRZ Notification, 2011 are updated / revised as per the provisions of the new regulations.

## **New sites in Ramsar Convention**

3258. SHRI B. LINGAIAH YADAV: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has added ten more wetlands to sites protected by the Ramsar Convention;
  - (b) if so, the details thereof; and
  - (c) the funds allotted/sanctioned/spent in this regard, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) to (c) Based on the criteria prescribed by the Ramsar Convention on Wetlands, 10 more Ramsar sites have been designated in the FY 2019-2020 taking the Total number of Ramsar sites to 37 in the country. The newly designated ten sites are Nawabganj Bird Sanctuary, Parvati Arga Bird Sanctuary, Saman Bird Sanctuary, Samaspur Bird Sanctuary, Sandi Bird Sanctuary and Sarsai Nawar Jheel from Uttar Pradesh, Nangal Wildlife Sanctuary, Beas Conservation Reserve and Keshopur- Miani Community Reserve from Punjab and Nandur Madhameshwar from Maharashtra. Details of these sites are given in the Statement. (See below): No funds have been spent in this regard.

Statement

List of New Ramsar Sites in India

Sl. No. Name of Ramsar site		State	Area in hectares	Date of designation
1.	Nandur Madhameshwar	Maharashtra	1,437	21/06/2019
2.	Beas Conservation Reserve	Punjab	6,429	26/09/2019
3.	Keshopur-Miani Community Reserve	Punjab	344	26/09/2019
4.	Nangal Wildlife Sanctuary	Punjab	116	26/09/2019
5.	Nawabganj Bird Sanctuary	Uttar Pradesh	225	19/09/2019
6.	Parvati Arga Bird Sanctuary	Uttar Pradesh	722	02/12/2019
7.	Saman Bird Sanctuary	Uttar Pradesh	526	02/12/2019
8.	Samaspur Bird Sanctuary	Uttar Pradesh	799	03/10/2019
9.	Sandi Bird Sanctuary	Uttar Pradesh	309	26/09/2019
10.	Sarsai Nawar Jheel	Uttar Pradesh	161	19/09/2019

## Transfer of HNL Kerala unit to Government of Kerala

3259. SHRI ELAMARAM KAREEM: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the present position of transfer of the Hindustan Newsprint Limited (HNL), Kerala Unit to Kerala Government:
  - (b) the steps taken by Government to fastrack the transfer; and
- (c) the reasons behind prolonged delay in the process and by what time it is expected to completely get transferred to Kerala Government?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (c) The National Company Law Tribunal (NCLT), Kochi bench, on 28.11.2019 in an application filed by a creditor of Hindustan Newsprint Limited (HNL) has directed for initiation of Corporate Insolvency Resolution Process (CIRP) under Insolvency & Bankruptcy Code (IBC), 2016 and has appointed an Interim Resolution Professional (IRP) for HNL. Further, the parent company of HNL *viz*.